



2026:AHC:26179-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL MISC. WRIT PETITION No. - 20877 of 2025

Dashrath Yadav And 3 Others

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ajeet Shukla
Counsel for Respondent(s)	:	G.A., Sunil Vishal Singh

Court No. - 45

**HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.**

1. Sri Ajeet Shukla, learned counsel for the petitioner has made a statement at the Bar that he does not want to press this petition and seeks to withdraw it.
2. In view of the above statement, this writ petition is dismissed as withdrawn.
3. Interim order, if any, stands vacated.

(Achal Sachdev,J.) (Rajiv Gupta,J.)

February 5, 2026

KU